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O.A. No. 93 of 2011

Order dated: 26.09.2011

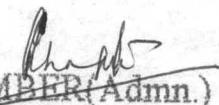
CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)

Heard Ms. R. Bahal, Ld. Counsel for the applicant and Mr. D.K.Behera, Ld. Additional Standing Counsel appearing for the Respondents.

Mr. Behera, who has filed M.A. 832/11, informs vide paragraph 4 of the M.A. that the applicant has already got the temporary status, which is the subject matter of this O.A. Copy of the order dated 03.08.2011 of the Archeological Survey of India, Bhubaneswar Circle has been enclosed in support of the claim regarding grant of temporary status. This is not disputed by Ms. R. Bahal, Ld. Counsel for the applicant.

Accordingly, there remains nothing further to be adjudicated. Hence, the O.A. being infructuous stands disposed of.


MEMBER (Admn.)

RK